

JACOB): (a) to (d). Information on theft of particular idols is not compiled and monitored by Central agencies. It is for the concerned State police to register cases and take-up investigation and also take necessary steps to prevent the theft/smuggling of idols.

Officials Involved in 1984- Riots

6710. SHRI RATILAL VARMA:
SHRI ANAND RATNA
MAURYA:
SHRI SYED SHAHABUDDIN:
SHRI RABI RAY:
DR. RAMESH CHAND
TOMAR:
SHRIMATI BHAVNA
CHIKHLIA:
SHRI DEVI BUX SINGH:
SHRI RAM BAHADUR:
SHRI DEVENDRA PRASAD
YADAV:
DR. A. K. PATEL:
SHRI GEORGE FERNANDES:
SHRI SOBHANADREES-
WARA RAO VADDE:
DR. LAXMINARAYAN PAN-
DEY:
SHRI BOLLABULLIRAMAIAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the particulars of the officials against whom disciplinary action and other appropriate action have been recommended by Ms. Kusumlata Mittal;

(b) the details of the charges levelled against such officials;

(c) whether the Government propose to initiate action against them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d). On the basis of the recommendations of Ms. Mittal, it has been decided to proceed against police officials indicted in her report. In all, Ms. Mittal had indicted 72 police officials. Of these, 13 have retired and 2 died. The charges against the officials mainly relate to dereliction of duty, lack of supervision and failure to maintain absolute devotion to duty. Of the 57 officials being proceeded against 6 are IPS officers 1 Addl. DCP; 10 Assistant Commissioners of Police; 19 Inspectors; 12 Sub-Inspectors; 2 Asst. Sub-Inspectors & 7 Head Constables.

[Translation]

Allotment of Dealership on Production of Bogus SC/ST Certificate

6711. SHRI SUKDEO PASWAN:
SHRI ROSHAN LAL:
SHRI PROBIN DEKA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some cases have come to the notice of the Government where petrol/diesel retails outlets and LPG dealerships have been allotted on the production of bogus SC/ST certificates;

(b) if so, the details thereof; and

(c) the number of dealership cancelled on this account?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). The retails outlets at (i) Babhnan in Basti District (UP) (ii) Dēesa in Banaskantha (Gujarat) and the LPG dealerships at (i) Karvi/Chitrakootdham in Banda District (UP) (ii) Patna in Patna District (Bihar) (iii) Hojai in Nowgong district (Assam) & (iv)